

(20)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:  
AT HYDERABAD

ORIGINAL APPLICATION NO.63 of 1990

DATE OF JUDGMENT: 19th March, 1992

BETWEEN:

1. Mr. Syed Mastan  
2. Mr. Ch. Sarveswara Rao .. Applicants

AND

1. The Chief General Managers,  
Telecom., Andhra Pradesh,  
Hyderabad-1.  
2. The Director General,  
Telecom.,  
New Delhi-1. .. Respondents

COUNSEL FOR THE APPLICANTS: Mr. C. Suryanarayana

COUNSEL FOR THE RESPONDENTS: Mr. Naram Bhaska Rao, Addl. CGSC

CORAM:

Hon'ble Shri R. Balasubramanian, Member (Admn.)

Hon'ble Shri T. Chandrasekara Reddy, Member (Jud1.)

contd....

: 4 :

Copy to:-

1. The Chief General Managers, Telecom., Andhra Pradesh, Hyderabad-1.
2. The Director General, Telecom., New Delhi-1.
3. One copy to Sri. C.Suryanaryana, advocate, CAT, Hyd.
4. One copy to Sri. N.Bhaskara Rao, Addl. CGSC, CAT, Hyd.
5. One spare copy.

Rsm/-

... 3 ...

3. We have heard Mr. C.Suryanarayana, learned counsel for the applicants and Mr. Naram Bhaskar Rao, learned Additional Standing Counsel for the respondents. Both the learned counsel drew our attention to the Para-5 of the counter wherein the only objection on the part of the respondents is seen to be that the applications routed through proper channel have not been received by the respondents themselves. Under these circumstances, we direct, (a) the applicants to prefer a representation through proper channel to the concerned authorities within a fortnight from today, and (b) on receipt of such representation through proper channel, the respondents shall within three months of receipt of such representation dispose of the same.

4. If on disposal of the representation, the applicant(s) is/are still aggrieved, they will be at liberty to approach this Tribunal with a fresh O.A.

5. With the above directions, we dispose of this  
OA with no order as to costs.

(Dictated in the open Court).

CERTIFIED TO BE TRUE COPY

...Dedicated to the author. 1977

Date.....3/31/83

Court Officer

### Administrative Tasks

## Hyderabad Bee

part O.A. 63/90

TYPED BY  
CHECKED BY

COMPARED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. V.C.  
THE HON'BLE MR.R.BALASUBRAMANIAN:M(A)  
AND  
THE HON'BLE MR.T.CHANDRASEKHAR REDDY:  
M(JUDL)  
AND  
THE HON'BLE MR.C.J.ROY : MEMBER(JUDL)

DATED: 19/3/1992

ORDER/JUDGMENT:

R.A/C.A/ M.A.N.

in

O.A.N.

63/90

T.A.N.

(W.P.NO.)

Admitted and interim directions  
issued.

Allowed

Disposed of with directions.

Dismissed

Dismissed as withdrawn

Dismissed for Default.

M.A. Ordered/ Rejected

No order as to costs.

